

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 95/TT/2012
(Now Petition No. 215/TT/2012)

Date: 9.11.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for (i) 765 KV S/C Satna-Bina Ckt-2 TL along with associated bays at Satna & Bina S/S (ii) 765 KV, 3*80 MVAR Bus Reactor at Santa (iii) 765 KV, 4*333 MVA ICT-1 at Santa along with associated bays of 765 KV & 400 KV, (iv) Upgradation of existing Seoni-Bina TL at 765 KV level along with associated bays at Seoni SS & Bina SS under Sasan UMPP TS in Western region for tariff block 2009-14 period

Sir,

I am directed to refer to this Commission's earlier letter dated 3.10.2012 (copy enclosed) seeking certain information by 1.11.2012, and to say that the said information is still awaited. It is therefore requested that **the aforesaid information may kindly be furnished along with the following further information**, on affidavit, with an advance copy to the respondents/ beneficiaries, latest by 9.12.2012:-

Supporting document for proof of repayment schedule and interest of Bond XXXVIII, XXXIX and loan "SBI 21.3.2012"

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)